

14. M/s. Parke Davis (India) Ltd., Bombay.
15. M/s. Pfizer Ltd., Bombay.
16. M/s. Raptakos, Brett & Co. Ltd., Bombay.
17. M/s. Reckitt & Colman of India Ltd., Calcutta.
18. M/s. Richardson Hindustan Ltd., Bombay.
19. M/s. Sandoz (India) Ltd., Bombay.
20. M/s. Searle (India) Ltd., Bombay.
21. M/s. Smith & Nephew (India) Ltd.,
22. M/s. Wyeth Laboratories Ltd., Bombay.
23. M/s. Ciba of India Ltd., Bombay.

(b) and (c) The information is not readily available. It will be collected and placed on the Table of the House.

Output of Hindustan Latex

1439. SHRI M. RAM GOPAL REDDY :
SHRI T. S. LAKSHMANAN :

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) what is the annual output of the Hindustan Latex ;

(b) whether it is able to meet fully the domestic demand ; and

(c) if not, the steps Government propose to take to increase the supply of rubber contraceptives ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING SHRI A. K. KISHU : (a) The installed capacity of Hindustan Latex Limited is 144 million pieces of Nirodh per annum. The Undertaking went into commercial production in July, 1969. The output has been as follows :—

Period	Output
(i) from July 1969 to 31st March, 1970	40.45 million pieces

(ii) from 1st April, 1971 to 31st March, 1971	77.43 million pieces*
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* Full capacity was not utilised for want of orders.

(b) No. The requirements of Nirodh for the National Family Planning Programme are, however, being met partly by utilising free gifts of Nirodh given by friendly countries and partly by resorting to purchases from other indigenous sources.

(c) Government have approved in principle the proposal to double the production capacity of the Nirodh Factory of Hindustan Latex Limited. The Company has been asked to submit a detailed Project Report.

Conditions of Commonwealth illegal immigrants detained in U. K. Jails

1440. SHRI M. RAM GOPAL REDDY : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the attention of Government has been drawn to a news appearing in the 'Indian Express' of the 24th April, 1971 that Commonwealth illegal immigrants in U. K. are kept in harrowing conditions in the British jails ; and

(b) if so, the steps which Government have taken to see that their conditions are improved ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir.

(b) The report which appeared in the 'Indian Express' of the 24th April 1971 appears to have been based on a report in the *Sunday Times* of April 11. These reports seem to give an exaggerated picture of conditions in Pentonville prison. Soon after the *Sunday Times* report appeared, our High Commission in London made necessary enquiries through the British Home Office in the matter. While there is undoubted over-crowding, conditions in the prison are not quite as bad as depicted in the news story. There are 1200 prisoners in Pentonville prison at any one time, of whom illegal immigrants from various parts of the world constitute not more than a hundred. Being unconvicted prisoners, the latter get better treatment than the remaining 1100 convicted prisoners. Illegal immigrants are allowed to wear their own clothes, eat their own food supplied by friends, and meet visitors. They do not have to work and can even meet each